

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**7. IA 159/2024 IA 4180/2023 In C.P. (IB)/3707(MB)2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

**NAME OF THE PARTIES:**      **Ankit Goel Authorized Partner Aaa  
Insolvency Professionals Llp  
Resolution Professional M/S S.  
Kumars Limited Vs. Warji  
Abhaykumar Kasliwal and Ors.  
Aaa Insolvency Professional LLP  
Through Authorized Partner Ankit  
Goel RP of S. Kumar Limited  
IA 559/2024 Aaa Insolvency  
Professionals Llp through Authorised  
Representative Ankit Goel Rp of M/S  
S. Kumar Ltd**

**IN THE MATTER OF  
Edelweiss Asset Reconstruction  
Company Ltd**

**V/s**

**S Kumars Limited**

**Section: 7, Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) Sec 66(1) of  
Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 159/2024**:- Adv. Prashansa Agrawal i/b Adv. Ritika appeared for the Resolution Professional/Applicant. It is seen from the record that court notice was duly served upon Respondent No. 4 on 30.03.2024 and Respondent No. 5 on 01.04.2024. Vide order dated 06.03.2024, it was made clear to Respondent No. 1,6 and 8 that if reply is not filed within a period of three weeks their right to file reply shall be forfeited.

As the reply has not been filed by Respondent No. 1, 6 and 8 despite directions, right to file reply on behalf of the Respondent No. 1,6 and 8 stands forfeited. One last and final opportunity is granted to Respondent No. 3,4 and 5 to file reply within a period of two weeks, failing which, their right to file reply shall be forfeited. Registry is directed to issue fresh court notice to Respondent No. 2 and 7 intimating the next date of hearing. List the matter on **14.06.2024**.

**IA No. 4180/2023:-** Adv. Prashansa Agrawal i/b Adv. Ritika appeared for the Resolution Professional/Applicant. Adv. Abhay Chauhan appeared for Respondent No. 1. List the matter on **04.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
19.04.2024  
Sushil

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**